

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 2463
ANSWERED ON 10/12/2024**

PRADHAN MANTRI AWAS YOJANA - GRAMIN

**2463.SHRI RAVINDRA DATTARAM WAIKAR:
SHRI BHUMARE SANDIPANRAO ASARAM:
SHRI GYANESHWAR PATIL:
SMT. DELKAR KALABEN MOHANBHAI:**

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of beneficiaries availing benefits under Pradhan MantriAwasYojana-Gramin in the country during the last five years and of the current year, State/District and year-wise;**
- (b) the amount sanctioned, allocated and utilized under the scheme during the said period by the Government for the State of Maharashtra including Sambhaji Nagar (Aurangabad), Madhya Pradesh and Dadra and Nagar Haveli;**
- (c) the details and number of beneficiaries provided housing units under the said scheme including Sambhajinagar (Aurangabad) during the last three years;**
- (d) the number of eligible beneficiaries yet to be provided funds for the construction of houses in the above said States, State/District-wise; and**
- (e) the date by which the funds sanctioned for Madhya Pradesh, Dadra and Nagar Haveli and Maharashtra are likely to be released along with the details thereof?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(DR. CHANDRA SEKHAR PEMMASANI)**

(a): The details of houses sanctioned under Pradhan MantriAwaasYojana - Gramin (PMAY-G) during last five years and current year is attached at Annexure-I.

Moreover, the District-wise details can be seen at the programme website at www.pmayg.nic.in--->AwaasSoft--->Reports--->Houses progress against the target financial year.

(b): The Central share under PMAY-G is released directly to the State/Union Territory (UT), considering the State/UT as a unit, on the basis of balance targets, liabilities and unspent balance available. Further, release of these funds to beneficiaries in various districts is done by the respective State/UT. The Year-wise amount of Central Share of funds released to the State of MP and Maharashtra and UT of Dadra & Nagar Haveli during the last five years and current year till date is given in Annexure-II.

The funds utilized in the Sambhajinagar district of Maharashtra during last 5 years and current year is not available with the Ministry.

(c): The number houses sanctioned and completed during the last 3 years under PMAY-G in Sambhajinagar district of Maharashtra is 14,110 and 10,810 respectively.

(d) & (e): Under Pradhan Mantri Awaas Yojana- Gramin (PMAY-G), funds to the State are being released based on the demand of the State based on the requirement of beneficiaries who have been sanctioned houses, unspent balance available in the State Nodal account, achievements of prescribed physical and financial progress as per the program guidelines.

The Central share under PMAY-G is released directly to the State/Union Territory (UT), considering the State/UT as a unit, on the basis of balance targets, liabilities and unspent balance available. Further, release of these funds to beneficiaries in various districts is done by the respective State/UT. There is no proposal pending in the Ministry for release of funds to Madhya Pradesh, Dadra Nagar Haveli and Maharashtra.

ANNEXURE-I REFERRED IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 2463 TO BE ANSWERED ON 10.12.2024

State-wise details of number of houses sanctioned, number of houses completed under PMAY-G during last 5 years and current year

(Units in No.)

S.No.	State	2019-20		2020-21		2021-22	
		Sanctioned	Completion	Sanctioned	Completion	Sanctioned	Completion
1	ARUNACHAL PRADESH	2,131	747	18,803	2,417	10,784	992
2	ASSAM	1,79,824	84,010	1,50,026	1,30,878	2,16,235	1,17,694
3	BIHAR	10,43,646	3,76,216	6,25,119	9,42,613	8,98,444	5,08,362
4	CHHATTISGARH	1,50,952	34,587	1,57,529	59,684	371	23,289
5	GOA	53	3	31	87	47	19
6	GUJARAT	1,01,177	35,589	21,182	50,742	1,06,635	77,282
7	HARYANA	113	6,670	60	1,215	3,312	263
8	HIMACHAL PRADESH	1,035	447	3,986	605	2,729	1,884
9	JAMMU AND KASHMIR	38,592	5,016	64,012	21,569	55,807	42,515
10	JHARKHAND	3,01,960	1,56,974	3,61,508	2,35,011	3,90,112	2,95,036
11	KERALA	738	779	3,324	686	12,586	2,440
12	MADHYA PRADESH	3,78,232	2,72,863	7,56,174	2,61,254	4,89,772	6,06,303
13	MAHARASHTRA	2,47,113	92,285	2,89,858	1,81,693	1,16,026	1,79,021
14	MANIPUR	167	1,151	17,822	2,379	1,725	3,626
15	MEGHALAYA	10,968	4,995	26,434	5,016	3,335	7,009
16	MIZORAM	2,430	997	7,017	1,123	0	1,158
17	NAGALAND	615	3,687	4,706	535	9,750	0
18	ODISHA	5,48,213	3,61,189	2,90,290	3,95,106	3,313	97,145
19	PUNJAB	8,124	410	1,884	3,908	10,872	5,473
20	RAJASTHAN	3,74,792	1,66,763	2,63,392	3,15,479	3,85,804	1,41,340
21	SIKKIM	0	34	0	13	273	5
22	TAMIL NADU	88,201	49,986	97,963	51,868	2,15,581	57,322
23	TRIPURA	22,532	6,155	990	15,462	1,57,134	1,639
24	UTTAR PRADESH	1,78,134	1,74,166	7,28,022	37,710	4,34,597	10,94,653
25	UTTARAKHAND	32	192	47	19	15,361	3,844

	HAND						
26	WEST BENGAL	9,62,368	2,86,333	9,41,389	6,78,583	1,66,586	9,59,228
27	ANDAMAN AND NICOBAR	929	286	397	483	0	335
28	DADRA AND NAGAR HAVELI & Daman Diu	0	221	94	972	47	641
29	LAKSHADWEEP	0	9	0	28	0	7
30	PUDUCHERRY		0		0		0
31	ANDHRA PRADESH	2,304	5	1,816	0	0	0
32	KARNATAKA	999	7,085	31,598	2,405	3,649	11,239
33	TELANGANA		0		0		0
34	LADAKH	1,228	1,344	200	62	450	22
	Total	46,47,602	21,31,194	48,65,673	33,99,605	37,11,337	42,39,786

Puducherry and Telangana are not implementing PMAYG.

S.No.	State	2022-23		2023-24		2024-25*	
		Sanctioned	Completion	Sanctioned	Completion	Sanctioned	Completion
1	ARUNACHAL PRADESH	2,594	9,344	3	21,373	0	594
2	ASSAM	10,51,734	10,09,134	2,14,210	3,90,399	1,71,875	49,981
3	BIHAR	1,32,539	11,46,997	771	76,717	2,35,348	21,514
4	CHHATTISGARH	81,373	33,575	57	2,32,309	6,53,589	12,784
5	GOA	17	12	0	94	0	3
6	GUJARAT	1,46,287	65,545	26,092	1,49,458	2,17,752	4,828
7	HARYANA	5,086	5,403	56	2,582	6	5
8	HIMACHAL PRADESH	792	3,654	10,011	4,557	71,938	2,890
9	JAMMU AND KASHMIR	7,786	79,271	1,37,201	79,746	61	36,428
10	JHARKHAND	11,582	3,63,310	75	50,860	52,339	640
11	KERALA	1,612	8,825	2	5,136	20,139	145
12	MADHYA PRADESH	7,52,977	10,58,356	58	1,32,301	3,52,723	8,369
13	MAHARASHTRA	2,86,954	3,43,395	907	1,08,359	5,65,551	8,507
14	MANIPUR	13,845	13,955	58,256	6,937	1	7
15	MEGHALAYA	8,801	6,913	1,16,234	54,875	0	24,045
16	MIZORAM	6,951	1,020	9,484	17,539	0	290
17	NAGALAND	4,187	3,210	25,945	8,191	0	4,265
18	ODISHA	8,86,766	30,368	932	5,26,370	1,04,263	68,002
19	PUNJAB	4,676	11,381	105	3,921	15,929	27
20	RAJASTHAN	7,378	3,94,988	35	31,419	1,55,162	2,196
21	SIKKIM	47	41	0	249	0	24
22	TAMIL NADU	35,069	1,75,263	9,399	1,04,536	11,590	8,113
23	TRIPURA	51,817	1,80,494	1,19,113	1,32,235	0	5,295
24	UTTAR PRADESH	8,57,792	6,62,223	1,50,667	3,78,405	45,158	10,363
25	UTTARAKHAND	18,599	12,493	22,065	38,562	0	560
26	WEST BENGAL	11,06,780	1,47,378	201	14,002	0	3,918
27	ANDAMAN AND NICOBAR	6	97	1,948	26	0	0
28	DADRA AND NAGAR HAVELI and Daman & Diu	908	1,486	4921	359	0	62
29	LAKSHADWEEP	0	0	0	1	0	0
30	PUDUCHERRY		0		0		0
31	ANDHRA PRADESH	1,78,895	2,167	11	28,160	492	4,785
32	KARNATAKA	37,607	2,641	43,883	33,834	78,596	6,298
33	TELANGANA		0		0		0
34	LADAKH	1	1	1,125	1,575	0	0
	Total	57,01,458	57,72,940	9,53,767	26,35,087	27,52,512	2,84,938

Puducherry and Telangana are not implementing PMAYG.

ANNEXURE-II REFERRED IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 2463 TO BE ANSWERED ON 10.12.2024

State-wise and year-wise details of Central Share of funds released to the States/UT during last 5 years and current year

(Rs. In crore)

S. No.	State Name	2019-20		2020-21		2021-22	
		Central Share released	Utilization	Central Share released	Utilization	Central Share released	Utilization
1	MADHYA PRADESH	2291.98	4176.03	4565.8	4068.96	4509.58	8046.72
2	MAHARASHTRA	1815.33	1924.76	1310.1	2433.50	1249.8	2003.81
3	DADRA AND NAGAR HAVELI	55.98	23.33	0	33.46	0	21.85

Utilization is against the central share, state share, misc. receipts

As per AwaasSoft report as on 5.12.2024

(Rs. In crore)

S. No.	State Name	2022-23		2023-24		2024-25	
		Central Share released	Utilization	Central Share released	Utilization	Central Share released	Utilization
1	MADHYA PRADESH	6374.91	11171.29	241.64	1258.46	1560.4	1178.26
2	MAHARASHTRA	1676.07	3098.13	785.21	1820.28	1166.25	825.04
3	DADRA AND NAGAR HAVELI	0	13.49	0	16.73	0	18.68

Utilization is against the central share, state share, misc. receipts

As per AwaasSoft report as on 5.12.2024
